## **National Company Law Tribunal**

## Allahabad Bench

CANO. 10/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: M/S. S. D.R Pharmaceuticals. Put. 4d. section of the companies act/1& B code: U/S 252 of Companies, Act, 2013.

SI. NO. Name Designation Representation Signature

1. DHANANTAISTHAN Director R.

2. KAShna Dev Nyes Adv. ROC

2.

## CP No. 10/ALD/2018

Sri Dhananjay Sinha, Ex. Director of the erstwhile Company present in person. The Present case is filed as a fresh petition under section 252(3) of the Companies Act.

Registry is directed to make scrutiny of the same. Further a spare copy of this petition further be provided to the learned CGSC, Sri Krishna Dev Vyas.

That apart, the petitioner send a copy of the present petition to the ROC, Kanpur inviting its response/ comments in respect of the present petition.

The ROC, Kanpur file its reply/comments within four weeks.

The matter to be listed on 21st February, 2018.

Date: 25/01/2018

Typed by

Jyoti

(Stenographer)

H.P. Chátúrvedi, Member(Judicial)